

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART II SECTION 3 SUB SECTION (II)

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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

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NOTIFICATION NO. 13 (RE-2002)2002-2007
NEW DELHI, DATED 21-8-2002.

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S.O (E) In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-2007, the Director General of Foreign Trade hereby announces applicability of All Industry Rate of duty drawback of Rs. 850/- per M.T. notified under notification no. 8(RE-2002) dated 20.6.2002 to the supply of furnace oil to domestic companies in Special Economic Zones also.

This issues in public interest.

(L Mansingh)
Director General of Foreign Trade
and Ex-officio Additional Secretary to the Government of India

Copy to all concerned, by order etc.

(S.C.Sharma)
Deputy Director General of Foreign Trade.